

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No.261 of 2020

In the matter of :

Wish Town Home Buyers Welfare Society

...Appellant

Vs.

IDBI Bank Ltd. &Anr.

...Respondents

Present:

Appellant: Mr. M.L. Lahoty Advocate, Mr. Anchit Sripat Advocate

Respondent: Mr. Sumant Batra Advocate for IRP, Mr. Bishwajit Dubey Advocate , Mr. Shivam Pandey Advocate for R-1 Intervening Nine Associations of Home Buyers

ORDER

18.02.2020 At request of Learned counsel for the Appellant the matter is adjourned to **3rd March, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member(Technical)

[Alok Srivastava]
Member(Technical)

sr/r/nn